

(c) whether these cars were declared by the ship's crew as their personal baggage,

(d) whether as per existing rules, motorcars do not fall under the purview of 'personal baggage',

(e) whether it was an attempt at 'back-door smuggling', and

(f) if so, the reaction of the Government thereto and the action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M V CHANDRASHEKHARA MURTHY)

(a) to (c) Yes Sir A Russian ship with 13 imported cars had arrived at Alang Ship-breaking Yard in April, 1995 On scrutiny of the documents it was noticed that these cars were declared in the personal property list of the crew members along with the Import General Manifest

(d) Yes, Sir Motorcars do not fall under the purview of 'Baggage' as defined in section 2(3) of the Customs Act, 1962

(e) and (f) It was an attempt to illegally import the cars Orders for seizure of the cars as well as the vessel have been issued and the case is under investigation

Job Opportunities

7361 SHRI SOBHANADREESWARA RAO VADDE Will the Minister of LABOUR be pleased to state

(a) whether any survey has been conducted to find out the impact of the new economic reforms in relation to creation of job opportunities, and

(b) if so, the number of new jobs created as a result of these reforms, State-wise, during the current and the last three years?

THE MINISTER OF LABOUR (SHRI PA SANGMA)

(a) and (b) No survey has been conducted by the Government specifically to find out the impact of new economic reforms on creation of job opportunities The Planning Commission has made overall estimates of additional employment opportunities created in the economy According to the estimate additional employment opportunities of the order of 18.78 million have been created during the period 1992-95 This implies an average annual increase of 6.26 million or a rate of growth of 2.03% per annum These figures are higher than what was achieved during the period 1985-90 (growth rate of employment at 1.89% per annum or an average annual increase in employment of 5.2 million) and during the period 1990-92 (growth rate of employment at 1.5% per annum an average annual increase of 4.4 million) No State-wise estimates of these figures have been made

Direct Financing of Projects By NABARD

7362 SHRI PRABHU DAYAL KATHERIA Will the Minister of FINANCE be pleased to state :

(a) whether the NABARD has sought for direct financing to the projects appraised by it;

(b) if so, the details thereof, and

(c) the action taken or proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M V CHANDRASHEKHARA MURTHY)

(a) Yes, Sir

(b) and (c) The proposal of direct financing of projects by National Bank for Agriculture and Rural Development (NABARD) are being examined in consultation with Reserve Bank of India (RBI)

ILO Observation

7363 SHRIMATI DIPIKA H TOPIWALA Will the Minister of LABOUR be pleased to state

(a) whether International Labour Organisation recently observed that when many workers are opting for voluntary retirement, little is being done to retain them, and

(b) if so, the reaction of the Government thereto ?

THE MINISTER OF LABOUR (SHRI PA SANGMA)

(a) and (b) The International Labour Organisation has observed that, so far over 75,000 workers have opted for voluntary retirement in India with assistance from the National Renewal Fund (NRF).

The NRF is also meant for retraining and re-employment of employees affected by restructuring of the industrial units or rationalisation of the workforce

Growth Rate of I.F.C.I

7364 PROF UMMAREDDY VENKATESWARLU Will the Minister of FINANCE be pleased to state

(a) whether IFCI has registered a growth rate of 57% in 1994-95 in the total sanctions,

(b) whether disbursements of IFCI sanctions for 1994-95 did not register similar increase,

(c) the details of the disparity in growth rate in 1994-95 between sanctions and disbursements of IFCI, and

(d) the steps proposed to reduce the disparity?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M V CHANDRASHEKHARA MURTHY)

(a) and (b) Industrial Finance Corporation of India Limited (IFCI) has reported that during the year 1994-95 (April-March), it registered a growth of 54.3% on annualised basis in sanctions over the previous accounting year 1993-94 and a growth of 48.7% in disbursements during the period.